ITEM NO.12 Court 3 (Video Conferencing)

SECTION X

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 92/2022

ARJIT SHUKLA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.19898/2022-EXEMPTION FROM FILING O.T.)

Date: 25-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s)

Mr. Gopal Sanakarnarayanan, Sr. Adv.

Mr. Shashank Singh, AOR

Mr. Anupam Chaudhary, Adv.

Ms. Tanya Srivastava, Adv.

Mohd. Asad Khan, Adv.

Mr. Mrinal Kumar Sharma, Adv.

Mr. Manoj Kumar Dwivedi, Adv.

Mr. Adil Sharfuddin, Adv.

For Respondent(s) Mr. Naresh

Mr. Naresh Kaushik, Adv.

Mr. Lalitha Kaushik, Adv.

Mr. Manoj Joshi, Adv.

Mr. Yogesh Yadav, Adv.

Mr. Anand Singh, Adv.

Mr. Dhruv Joshi, Adv.

Mr. Nishant Gautam, Adv.

Mr. Vardhman Kaushik , AOR

Ms. Aishwarya Bhati, LD ASG

Ms. Ruchi Kohli, Adv.

Ms. Deepabali Dutta, Adv.

Mr. Bhuvan Kapoor, Adv.

Mr. O.P.Shukla, Adv.

Mr. Arvind Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following O R D E R $\,$

List this matter on 28.03.2022.

In the meantime, the Registry is directed to verify the fact stated across the Bar that the respondent-Union of India has filed reply affidavit yesterday and rejoinder has also been filed by the petitioner(s). The copies thereof be circulated alongwith paperbook(s).

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)